



APPELLATE TRIBUNAL FOR ELECTRICITY
Core 4, 7th Floor, SCOPE Building, Lodhi Road, New Delhi – 110003,

Dated: 24th February, 2025

Notification

There will be no sitting of Court-I comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Ms. Seema Gupta, Technical Member (Electricity) on 25.02.2025. The matters listed on 25.02.2025 will be taken up for hearing as per the dates mentioned below:

S.No.	From date	To date
1	25.02.2025 (Morning Session)	DFR No.2 of 2025 on 27.02.2025 Rest of the matters on 28.02.2025
2	25.02.2025 (Afternoon Session)	17.03.2025

Sd/-
Dy. Registrar

Copy to:

PPS to Hon'ble Chairperson & all Hon'ble Members

PS to Ld. Registrar

PS to Dy. Registrar (NS)

PS to Dy. Register (MJS)

All Notices Boards

Shri Jatin Chawla, Assistant

Shri Jaiom, LDC

Shri Dhruv, Office Assistant(IT)- to upload on APTEL website.